GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION No. 2314 TO BE ANSWERED ON 04.08.2025

NATIONAL CODE AGAINST AGE FRAUD IN SPORTS 2025

†2314. SHRI CHANDAN CHAUHAN:
SHRI ANANTA NAYAK:
DR. VINOD KUMAR BIND:
SHRI RAO RAJENDRA SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the current status of proposed National Code of Conduct, 2025 against age related frauds in national games;
- (b) the major reforms suggested under these proposed policies for good Governance and to strengthen sportspersons rights in the Indian sports ecosystem;
- (c) the steps taken by the Government to curb Age Fraud in all levels of sports across the country; and
- (d) whether any fund allocation is made to various levels of sports authorities to ensure the availability of adequate age determination infrastructure and if so, the details thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. MANSUKH MANDAVIYA)

(a) & (b) The draft National Code Against Age Fraud in Sports (NCAAFS) 2025 was placed in public domain for inviting comments/

suggestions from all stakeholders, including sports federations, athletes, coaches, sports administrators, and the general public till 14th April, 2025. The comments/ suggestions have been received and are currently under examination.

(c) & (d) For prevention of age fraud in sports the Ministry of Youth Affairs & Sports has issued guidelines under the 'National Code Against Age Fraud in Sports' (NCAAFS), effective from 1st April 2010.

Under NCAAFS 2010, concerned sports bodies such as National Sports Federations (NSFs) and Sports Authority of India (SAI) are required to get all the players in age level competitions medically examined at the time of registration or allowing a new athlete to participate in an event and issue them identity card.

In terms of NCAAFS 2010, SAI carries out the age verification tests before admitting an athlete into its Sports Promotion Schemes. Likewise, NSFs are entrusted with the responsibility of carrying out age verification tests in accordance with the NCAAFS 2010.

NCAAFS 2010 provides for reimbursement of cost for medical examinations conducted by SAI and NSFs.
